

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO.1153  
TO BE ANSWERED ON 27.07.2021**

**CHILD BEGGARS**

†1153. SHRIMATI GOMATI SAI:

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government has paid any attention towards the children begging on streets and footpaths in the country, particularly in Chhattisgarh during the COVID-19 period;
- (b) if so, the details thereof and the efforts being made by the Government to improve such children's livelihood; and
- (c) the details of funds allotted to Non-Governmental Organisations (NGOs) during the last five years for the rehabilitation of destitute women and children, State/ NGO-wise?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI A. NARAYANASWAMY)**

(a) & (b) : Yes Sir. The Ministry of Social Justice and Empowerment has formulated a scheme "SMILE - Support for Marginalized Individuals for Livelihood and Enterprise", which includes sub-scheme - 'Central Sector Scheme for Comprehensive Rehabilitation of persons engaged in the act of Begging'. This scheme covers several comprehensive measures including welfare measures for persons who are engaged in the act of begging. The focus of the scheme is extensively on rehabilitation, provision of medical facilities, counseling, basic documentation, education, skill development, economic linkages and so on. The scheme would be implemented with the support of State/UT Governments/Local Urban Bodies, Voluntary Organizations, Community Based Organizations (CBOs), institutions and others. Scheme provides for the use of the existing shelter homes available with the State/UT Governments and Urban local bodies for rehabilitation of the persons engaged in the act of Begging.

Ministry of Social Justice and Empowerment has also initiated pilot projects on Comprehensive Rehabilitation of Persons engaged in the act of Begging in ten cities namely Delhi, Bangalore, Chennai, Hyderabad, Indore, Lucknow, Mumbai, Nagpur, Patna and Ahmedabad. These pilots are being implemented in these cities by State Governments/UTs/Local Urban Bodies and Voluntary Organizations. Several comprehensive measures including survey and identification, mobilization, basic hygiene and medical facilities, providing basic documentation, counseling, rehabilitation, education, skill development and sustainable settlement of persons engaged in begging are being undertaken under these pilots.

Further, the Department of School Education & Literacy in partnership with the States and UT Governments have taken steps to ensure that the children into begging are released and enrolled in schools to complete their elementary education.

(c): No funds are being allotted to NGOs for rehabilitation of destitute women and children by this Ministry. However, the Ministry of Women and Child Development supports the States /UTs either by themselves or in association with voluntary organisations for providing institutional care for destitute children covering age-appropriate education, access to vocational training, recreation, health care, counseling etc. The details of funds released to States/UTs under this programme during last five years is enclosed.

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**Annexure referred to in reply to part (c) of Lok Sabha Unstarred Question No. 1153 for answer on 27.07.2021 regarding 'Child Beggars'.**

**The details of fund released during last five years (i.e. F.Y., 2015-16 to 2019-20) to the States/UTs under CPS**

Sl. No.	Name of the State/ UT	2015-16	2016-17	2017-18	2018-19	2019-20
1	Andhra Pradesh	238.58	110.74	1469.88	1870.01	1373.53
2	Arunachal Pradesh	571.68	52.29	643.71	37.63	1174.11
3	Assam	597.90	413.64	2932.68	3379.63	3363.95
4	Bihar	2687.89	2787.92	541.56	2621.87	1405.39
5	Chattisgarh	3955.55	527.77	3181.97	2151.01	2098.74
6	Goa	235.25	36.83	728.53	16.03	19.63
7	Gujarat	2328.90	769.95	590.11	2251.55	2146.27
8	Haryana	496.44	0.00	1858.22	1387.60	2217.99
9	Himachal Pradesh	604.04	2345.48	1835.01	1342.64	1607.40
10	Jammu & Kashmir	113.35	43.12	807.48	2106.94	1225.16
11	Jharkhand	369.88	840.11	1714.57	1480.26	1845.80
12	Karnataka	1845.24	3720.80	3272.45	4022.56	3290.45
13	Kerala	944.39	260.50	1849.45	1263.77	1519.74
14	Madhya Pradesh	1116.03	2503.88	3262.77	2959.23	3052.72
15	Maharashtra	3138.75	2272.33	608.15	3156.52	2449.63
16	Manipur	3082.18	241.34	1886.33	3866.99	3102.72
17	Meghalaya	1469.55	2060.33	1846.60	2254.51	2241.71
18	Mizoram	2079.44	1949.55	1917.51	2042.28	2530.43
19	Nagaland	2257.65	1350.37	1457.45	1787.12	2085.95
20	Orissa	3309.07	1089.22	2599.30	4352.44	3541.66
21	Punjab	820.81	581.67	143.24	1244.17	722.00
22	Rajasthan	3258.92	0.00	4752.30	3584.72	3195.88
23	Sikkim	562.00	601.18	662.76	379.25	662.51
24	Tamil Nadu	825.04	13039.37	2013.12	7895.14	14915.36
25	Telangana	354.88	195.64	894.82	1329.23	1726.38
26	Tripura	710.63	676.04	446.81	885.77	879.61
27	Uttar Pradesh	2884.18	3207.19	1830.67	7834.39	4277.72
28	Uttarakhand	66.88	15.54	907.57	1344.40	918.58
29	West Bengal	508.67	6763.87	5073.56	2372.13	2815.10
30	Andaman & Nicobar Island	36.03	36.88	31.66	218.85	329.62
31	Chandigarh	357.82	245.44	194.32	577.58	0.00
32	Dadra & Nagar Haveli	58.66	177.59	24.82	11.24	193.97
	Daman & Diu	82.82	126.42	21.89	18.42	141.79
33	Delhi	1363.40	978.64	354.33	1007.39	972.86
34	Lakshadweep	0.00	0.00	0.00	0.00	0.00
35	Ladakh	-	-	-	-	-
36	Puducherry	559.60	826.33	114.35	398.43	501.96
	<b>Total</b>	<b>43892.10</b>	<b>50847.97</b>	<b>52469.95</b>	<b>73451.70</b>	<b>74546.32</b>